

sptm on mementoes given to foreign delegations, embassies and others. However, in keeping with the practice on such occasions the institutes often give mementoes to the dignitaries invited to inaugurate the programme/exhibitions, as well as key-note speakers etc.

Amount spent on Hospitality

793. SHRI RUMANDLA RAMACHANDRAIAH: Will the Minister of COMMERCE be pleased to state:

(a) whether the Export Promotion Councils and Federation of Indian Export Organisations have shown clearly and transparently the costs on gifts, hospitalities, etc. given to Government Officers in their Annual Accounts and Annual Reports placed before the Parliament for the years 1995-96, 1996-97 and 1997-98;

(b) if so, the amount spent, year-wise, separately by each; and

(c) whether these grantee institutions do incur such expenditure?

THE MINISTER OF COMMERCE (SHRI RAMAKRISHNA HEGDE): (a) to (c) Export Promotion Councils including FIEO often give mementoes and provide accommodation to dignitaries, including Government officials, invited to inaugurate/attend programmes/exhibitions as well as to key note speakers etc. in keeping with the general practice on such occasions.

The expenditure incurred is insignificant in comparison with the total expenditure of these institutions and is not reflected separately in the Annual Reports/Annual Accounts.

महाराष्ट्र और गुजरात से किया जाने वाला निर्यात

794. श्री चिमनभाई हरीभाई शुक्ला : क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) महाराष्ट्र और गुजरात से किए जा रहे कृषि उत्पादों, खनिजों, वाणिज्यिक, औद्योगिक तथा वस्त्र उत्पादों, रसायनों, उर्वरकों और अन्य उत्पादों के निर्यात का ब्योरा क्या है;

(ख) प्रतिवर्ष निर्यात की जा रही इन वस्तुओं का पृथक-पृथक प्रतिशत कितना-कितना है;

(ग) गत एक दशक से इन राज्यों से निर्यात की गई वस्तुओं की जिला-वार सूची क्या है और इस निर्यात से वस्तु-वार कितना मुनाफा हुआ; और

(घ) राज्य में निर्यात क्रियाकलापों को प्रोत्साहित करने हेतु कौन-कौन से विशिष्ट कदम उठाए जा रहे हैं?

वाणिज्य मंत्री (श्री रामकृष्ण हेगड़े) : (क) से (ग) वाणिज्य मंत्रालय समग्र रूप से देश से हुए निर्यातों के आंकड़े रखता है।

(घ) केन्द्रीय सरकार महाराष्ट्र और गुजरात सहित भारत के सभी राज्यों/संघ शासित क्षेत्रों से होने वाले विभिन्न मर्दों एवं उत्पादों के निर्यात के संवर्धन के लिए योजना तैयार करती है और अपनी निर्यात नीति बनाती है। निर्यात नीतियां तैयार करते समय, विभिन्न मर्दों एवं उत्पादों के निर्यात की संभावना एवं उसके लिए अपाक्षात बुनियादी सुविधाओं को ध्यान में रखा जाता है।

Patenting of Basmati Rice

795. SHRI D.P. YADAV:
SHRI P. PRABHAKAR
REDDY:

Will the Minister of COMMERCE be pleased to state:

(a) whether an American company, Rice Tec. Inc. received a patent of the Indian Basmati rice under the patent name "Texmati" early this year;

(b) if so, what steps have so far been taken to move the U.S. Administration for the cancellation of this patent; and

(c) what other steps are proposed to be taken in order to prevent bio-piracy and protect our bio-diversity?

THE MINISTER OF COMMERCE (SHRI RAMAKRISHNA HEGDE): (a) A patent under the title "Basmati Rice Lines and Grains" has been granted to Rice Tec. Inc. Alvin Texas on 2.9.97